NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANT	THA PADMANABHA SWAMY, MEMBER	-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/60/2016	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 397/398, 111	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
S. Harj	Corrosel for Petioses.	& Sten
7.8. Partha Sarely for Ramalingan & providis	counsel for the Respondent	Loon !
A. Wifaykuman	Corm for R, balk 17	
J. Dev ESHWAAR	Counsel for R5	TH
For Mls-Shiva Kumar & Suresh	•	•
K-RAMISANY	Course to Restrict No 7	a. v. My
G. v. mohan kumar		·

ORDER

Shri S Hari, counsel for petitioner present. Shri A Vijayakumar, counsel for R1 & R17, Shri T S Parthasarathy, counsel for R4, Shri J Dev Eshwaar, counsel for R5 and Shri G V Mohan Kumar, counsel for R7 are present. No representation on behalf of R2, R3 & R6. Therefore, R2, R3 & R6 are set ex parte. Pleadings are complete. Time extended at their request for submitting final arguments. Put up on 24.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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